

SHRI ERA SEZHIYAN (Tamil Nadu): It should be read; it cannot be laid. (Interruptions).

MR. CHAIRMAN: I am informed that it cannot be taken as read.

SHRI ERA SEZHIYAN: It should be read. It cannot be laid on the Table.

MR. CHAIRMAN: It may be read. Even if it is 20 pages, it will have to be read.

SHRI MOHAMMED USMAN ARIF: Sir, my predecessor, Shri P. C. Sethi gave the following reply to part (b) of the Unstarred Question No. 1415 for 2nd July, 1980 in Rajya Sabha:—

Water meters have not been fitted in these quarters and allottees are charged at a flat rate of Rs. 9 per month.'

The rates for unmetered quarters are fixed on the basis of actual consumption of water by the allottees. In newly constructed quarters, pending collection of data for fixation of rates, provisional rates are fixed. It has since been checked up that the rates as were fixed initially were further revised provisionally in order to prevent accumulation of heavy arrears. The rates provisionally fixed for type I quarters in "K" block, Clive Sq. and Type III quarters in Baba Kharak Singh with effect from 1-5-1980 were Rs. 11 per month and Rs. 16 per month respectively.

I accordingly request that the following may be substituted in place of reply given to part (b) of the said question: —

'Water metres have not been fitted in those quarters. The allottees of 'K' Block, Type I quarters in Clive Square and Type III quarters in Baba Kharak Singh Marg are being charged Rs. 11 and Rs. 16 per month respectively, pending fixation of final rates on the basis of actual consumption of water*.

The inconvenience caused is regretted.

MR. CHAIRMAN: I have a feeling that you are not interested in the correction at all.

SHRI SUNDER SINGH BHAN. DARI: This is no correction at all. Why should we feel interested?

MR. CHAIRMAN: Papers to be laid on the Table. Mr. Tiwari.

PAPERS LAID ON THE TABLE

Report (1979-80) of the Central Coal Mines Rescue Stations Committee, Dhanbad and related papers

THE MINISTER OF PLANNING AND LABOUR (SHRI NARAYAN DATT TIWARI): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Annual Report of the Central Coal Mines Rescue Stations Committee, Dhanbad, for the year 1979-80, together with a Review by Government on the working of the Committee. [Placed in Library. See No. LT-1906/81.]

I. Report and Accounts of the Lagan Jute Machinery Company Limited, Calcutta, for the period from 1st November, 1978 to 31st March 1980 and related papers.

II. Report and Accounts (1979-80) of the Bharat Pumps and Compressors Limited, Naini, Allahabad and related papers.

III. Report and Accounts (1979-80) of the Tannery and Footwear Corporation of India Limited, Kanpur and related papers.

IV. Report and Accounts (1979-80) of the Mining and Allied Machinery Corporation Limited, Durgapur and related papers.

V. Report and Accounts (1979-80), of the Bharat Heavy Electricals Limited, New Delhi and related papers.

VI. Report and Accounts (1979-80) of the National Small Industries Corporation Limited, New Delhi and related papers.

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI P. A. SANGMA): Sir, I beg to lay on the Table;

(1) A copy each (in English and Hindi) of the following papers, under subsection (1) of section 619A of the Companies Act, 1956:—

I. (a) Twenty-sixth Annual Report and Accounts of the Lagan Jute Machinery Company Limited, Calcutta, for the period from 1st November, 1978 to 31st March, 1980, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1913/81 for (a) and (b).]

II. (a) Tenth Annual Report and Accounts of the Bharat Pumps and Compressors Limited, Naini, Allahabad, for the year 1979-80, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1991/81 for (a) and (b).]

III. (a) Eleventh Annual Report and Accounts of the Tannery and Footwear Corporation of India Limited, Kanpur, for the year 1979-80, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-1916/81 for (a) and (b).]

IV. (a) Fifteenth Annual Report and Accounts of the Mining and Allied Machinery Corporation Limited, Durgapur, for the year 1979-80, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-1915/81 for (a) and (b).]

V. (a) Sixteenth Annual Report and Accounts of the Bharat Heavy Electricals Limited, New Delhi, for the year 1979-80, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1914/81 for (a) and (b).]

VI. (a) Twenty-fifth Annual Report and Accounts of the National Small Industries Corporation Limited, New Delhi, for the year 1979-80, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1911/81 for (a) and (b).]

(2) Statement (in English and Hindi) giving reasons for the delay in laying the document mentioned at (I)HI(a) above. [Placed in Library. See No. LT-1916/81].

Report and Certified Accounts (1979-80) of the Small Industry Extension Training Institute, Hyderabad and related papers

SHRI P. A. SANGMA; Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Annual Report and certified Accounts of the Small Industry Extension Training Institute, Hyderabad, for the year 1979-80, together with Review by Government On the working of the Institute. [Placed in Library. See No. LT-1909/81.]

Imported Cement Control (Fifth Amendment) Order, 1980

SHRI P. A. SANGMA; Sir, I beg to lay on the Table a copy (in English and Hindi) of the Ministry of industry